[RAJYA SABHA]

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री जंड. आर. अंसारी): (क) 27 शहरों में कोन्द्रीय गंगा प्राधिकरण द्वारा स्वीकृत काल निर्माण ब्लयों में से उत्तर प्रदेश, बिहार तथा पश्चिम बंगाल के 10 शहरों में 34 स्कीमों पर कार्य आरम्भ हो चुका है। कृषि भूमि का और उससे प्रदूषण की समस्याओं पर सीध कार्य नहीं किया जा रहा है। गंगा कार्यकारी योजना में मुख्य बल नगर के अपशिष्टों से होने वाले प्रदूषण को कम करने पर है। प्रदूषण से कृषि भूमि पर पडने वाले प्रभार या उससे पैदा होने वाला प्रहायण इस योजना का अंग नहीं है।

(ख) तथा (ग) अपशिष्ट जल एवं अतमल को उपचार के पश्चात क्रमशः सिंचाई होत् एवं खाद के रूप में प्रयोग किया जा सकता है। गंगा कर्यकारी योजना के तहत इन योज-नाओं में यह अभिकल्पित किया गया है कि जहां कहीं उपयुक्त हो, मलजल उपचार. सयंत्रों में ऐसे कार्यों को शामिल किया जाएगा ।

Creation of Technology Development Fund

- 255. PROF. C. LAKSHMANNA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government propose to create a Technology Development Fund for providing finance upgrading indigenous research cess from pilot plan level; and
- (b) if so, what are the details of such processes already developed in the Council of Scientific and In-Indian Council dustrial Research, of Agricultural Research and other laboratories, including P.L. Projects on some of which even patents were taken out years ago?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ELECTRONICS, AND ATOMIC ENERGY SPACE SHIVRAJ (SHRI PATIL): (a) The Government has recognised the imprtance of investments on pilot plants, process demonstration units and prototype development in the commercial exploitation technology developed in the laboratories. The TPIC had constituted a working group to examine the need for setting up a national industrial R&D fund. The report of the working group has been examined by the TPIC. The proposed fund envisages support for upgrading indigenous research efforts from pilot plant level. The Government is yet to take a final decision on this.

(b) Information is being collected and will be laid on the Table of the House.

X-Ray Havoc at BEL Plant

256. SHRI KRISHNA KUM-AR BIRLA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to press report which appeared in the Times of India of 2nd April, 1986 regarding X-ray havoc at Bharat Electronics Limited plant at Ghaziabad with the direct exposure of unprotected workers to the deadliest microwave radiation causing serious health hazards; and
- (b) if so, what measures have been taken by Government to provide adequate protection to the workers from the radiation hazards?

THE MINISTER STATE IN THE DEPARTMENT DEFENCE OFPRODUCTION AND DEFENCE SUPPLIES SUKH RAM): (a) Yes, (SHRI Sir.

(b) The Transmitter of the radar system has adequate safeguards against all possible hazards including protection against X-ray radiation through lead shields. Measurements and tests conducted by Bhabha 69

Research Centre experts Atomic have established that the equipment is safe for operation and that there is no exposure to radiation. All measures have been taken to safeguard the health of the from radiation.

Signing of Memorandum Understanding for Purchase HMS Hermes from UK

257. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINIS-TER be pleased to state:

- (a) whether Government have recently signed a memorandum of understanding with UK for the purchase of Royal Navy's aircraft carrier HMS Hermes for 60 million dollars which has become obsolete and was on the verge of being scrapped; and
- (b) if so, what are the reasons therefor and in what manner the shin is likely to be useful for the Indian Navy even after it has been refurbished? - 1#1 × - 3

THE MINISTER OF STATE IN THE DEPARTMENT OF RESEARCH DEFENCE DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) A Memorandum of Understanding was concluded on the 13th March 1986, for the Hermes. The purchase of HMS agreement of sale has been signed with Ministry of Defence, U.K. on 19th April, 1986. The cost of the package is likely to be around 63 million dollars inclusive of dry-docking and refit, spares, stores and services.

In the light of the threat perception, the availability of second aircraft carrier is considered desirable. The aircraft carrier HMS Hermes has the facilities for operating Sea Harrier aircraft and Scaking helicopter, which are already part of the Indian Navy's air-arm. HMS Hermes will be fully operational when

she joins the Indian Navy and is expected to serve till the end of the century.

Decisions at the National Integration Courcil

258. SHRI R. MOHANARAN-GAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the details of the discussions held and decisions taken at the National Integration Council meet held on the 7th April, 1986 in New Delhi; and
- (b) whether any decision has been taken in regard to ethnic conditions previaling in Sri Lanka?

THE MINISTER OF STATE IN THE DEPARTMENT OF SECURITY (SHRI INTERNAL ARUN NEHRU) : (a) The National Integration Council Meeting held on 7-4-1986 deliberated on "National Integration and Communal Harmony, in the context of the situation in Punjab" The adopted a resolution and set up a 21 members standing Committee under the Chairmanship of Jagiiva Ram to Function on a continuing basis. The task of the Standing Committee will be to formulate both short-term and long-term measures for preserving national integration in various aspects all over the country.

(b) No. Sir.

Use of indigenous components in Colour T.V. sets

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259. SHRI LFONARD SOLO-MAN SARING: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that one major Central public sector unit has come out with esigns of colour television sets uing maximum indi-genous compon nts, including Integrated Circuits;